

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 196 OF 2017

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Madhya Pradesh Power Management Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Vaishnavi V.
Mr. Thukral (Rep.)

Counsel for the Respondent(s) : Ms. Poorva Saigal
Ms. Tanya Sareen for R-2

ORDER

List the matter for hearing on **21.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**